

Declaration of Assets and Liabilities

Year 2025-26

I, **Pratiksha Rani**, Daughter of **Dhramdeo Prasad** aged 29 years, belonging to Stenographer and Private Secretary service and presently working as Stenographer, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			Gyan Dev			
(I)	Cash	10000/-	10000/-	Nil	Nil	-
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM, Patna - 11,000/-	-	-	-	-
(III)	Bonds, Debentures and Shares in Companies	Nil	-	-	-	-
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	-	-	-	-
(V)	Motor Vehicles (details of make, etc.)	Nil	-	-	-	-
(VI)	Jewellery (give details of weight and value)	Gold- 100 gm Silver-250 gm	Gold- 20 gm	-	-	-
(VII)	Other assets, such as values of claims/ interests	Nil	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s) Gyan Dev	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	-	-	-	-
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	-	-	-	-
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Nil	-	-	-	-
(IV)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	-	-	-	-
(V)	Others (such as interest in property)	Nil	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 15.01.2026
(a)	(i) Loans from Banks	(i) SBI, BVM, Patna	5,00000/-
	(ii) Loans from financial institutions	Nil	-
	(iii) Government Dues: (a) dues to departments dealing	Nil	-

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	with government accommodation		
	(b) dues to departments dealing with supply of water	Nil	-
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s))	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil (IT Up to AY 2025-26) PAN No.-EGUPR5962L	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No: -

110184294412

Gender :-

F (M/F)

Date of Birth :-

0 2 0 5 1 9 9 6 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Stenographer and Private Secretary

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pratiksha Rani

Name of Employee: PRATIKSHA RANI

Designation: Stenographer

Department: Bihar Legislative Assembly Secretariat,
Patna

Place - Patna

Date: 30/01/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.